

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.2333/1996

New Delhi, this 8th day of January, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member(A)

Shri S.B. Mathur
s/o Shri P.B. Mathur
D-1/1319, Sector D, Vasant Kunj
New Delhi .. Applicant

(Through Advocate Shri V. Shekar)

versus

Union of India, through

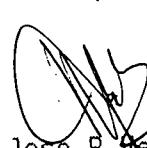
1. Comptroller & Auditor General of India
10, B.S. Zafar Marg, New Delhi
2. Secretary
Ministry of Urban Development
Nirman Bhavan, New Delhi
3. Engineer in Chief
CPWD, New Delhi

ORDER (Oral)

Hon'ble Dr. Jose P. Verghese

This application has been filed by the applicant in person. Shri Shekar appearing for the applicant submits that there are several defects in the application and therefore he seeks permission to withdraw and file a fresh OA. Granting that permission, this OA is dismissed as withdrawn.


(S.P. Biswas)
Member(A)


(Dr. Jose P. Verghese)
Vice-Chairman(J)

/gtv/